

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.12.2017 AT 10.30 AM

|                                  |  |
|----------------------------------|--|
| TRANSFER PETITION NO.            |  |
| COMPANY PETITION/APPLICATION NO. | CP(IB)/190/9/HDB/2017                        |
| NAME OF THE COMPANY              | IL&FS Engineering & Construction Company Ltd |
| NAME OF THE PETITIONER(S)        | Grotech Landscape Developers Pvt Ltd         |
| NAME OF THE RESPONDENT(S)        | IL&FS Engineering & Construction Company Ltd |
| UNDER SECTION                    | Sec 9 of IBC                                 |

Counsel for Petitioner(s):

| Ries   |             |                        |           |
|--|-------------|------------------------|-----------|
| Name of the Counsel(s)                             | Designation | E-mail & Telephone No. | Signature |
| P.H. Arvinth Pandian<br>Sr Counsel<br>P.V.P. Saini | Pet         | 9010613275             | for v. l  |
|  |             |                        |           |

Counsel for Respondent(s):

| Name of the Counsel(s)           | Designation         | E-mail & Telephone No. | Signature |
|----------------------------------|---------------------|------------------------|-----------|
| R. Raghunandan Rao<br>C. Blupesh | Sr. Adv<br>Advocate | 9966622805             |           |
|                                  |                     |                        |           |

Heard Shri P.H. Arvinth Pandian, Learned Senior Counsel for the Petitioner and Shri R. Raghunandan Rao, Learned Senior Counsel for the Respondent.

Both the learned Senior Counsels submit that the issue is almost resolved and likely to file MoU soon. Post the case on 22.12.2017.

  
Member (T)

  
Member (J)